247 Delhi Sikh Gurd- JU waras (Amdt.) Bili

P. M. B. & R. Comm. Report

14.03 hrs.

DELHI SIKH GURDWARAS (AM-EMDMENT) BILL*

THE MINISTER OF HOME AF-FAIRS (SHRI UMA SHANKAR DIK-SHIT): Sir, I beg to move for leave to introduce a Bill to amend the Delhi Sikh Gurdwaras Act, 1971.

MR. CHAIRMAN: The question is:

"That leave be granted to introdue a Bill to amend the Delhi Sikh Gurdwaras Act, 1971."

The motion was adopted.

SHRI UMA SHANKAR DIKSHIT: I introduce the Bill.

MR. CHAIRMAN: The House will adjourn now and meet again at 3 O' Cock.

14.05 hrs.

The Lok Sabha adjourned or lunch lunch at two minutes past Fifteen of the Clock

[MR. DEPUTY-SPEAKER in the Chair]

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS

FORTY-SECOND REPORT

SHRI C. K. CHANDRAPPAN: Tellicherry): I beg to move:

"That this House do agree with the Forty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th July, 1974."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Forty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th July, 1974."

The motion was adopted.

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Bills Introduced

TRADE UNIONS (AMENDMENT) BILL*

15.03 hrs.

SHRI P. M. MEHTA (Bhavnagar): I beg to move for leave to introduce a Bill further to amend the Trade Unions Act, 1926.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce Bill further to amend the Trade Unions Act, 1928."

The motion was adopted,

SHRI P. M. MEHTA: Sir, I introduce the BUL .

PAYMENT OF GRATUITY (AMEND-MENT) BILL*

SHRI P. M. MEHTA (Bhavnagar): I beg to move for leave to introduce a Bill further to amend the Payment of Gratuity Act, 1972.

MR_ DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Gratuity Act, 1972".

The motion was adopted.

SHRI P. M. MEHTA: Sir, I introduce the Bill.

EMPLOYEES' PROVIDENT FUNDS AND FAMILY PENSION FUND

(AMENDMENT) BILL*

SHRI P. M. MEHTA (Bhavnagar): beg to move for leave to introduce Bill further to amend the Employees' Providend Funds and Family Pension Fund Act. 1952.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Employees' Provident Funds and Family Pension Fund Act, 1952."

The motion was adopted.

SHRI P. M. MEHTA: Sir, 1 troduce the Bill.

*Published in Gazette of India Extraordinary Part II, section 2, dated 26-7-74.

⁽The Lok Sabha adjourned for lunch till Fifteen of the Clock)